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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 401/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017**


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018**

Name of the Company: Sundaresh Bhat RP  
V/s.  
ICICI Bank Ltd.& Anr.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code r/w section 96 of Companies Act, 2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MAULIK NANAVATI KARISHMA SINGH	ADV.	Applicant	
2.	i/b NANAVATI & Co.			

**ORDER**

Learned Advocate Mr. Maulik Nanavati with Learned Advocate Ms. Karishma Singh i/b Nanavati & Co. present for Applicant. None present for Respondents in IA 401/2017.

List the matter on 09.02.2018 for hearing.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 5th day of February, 2018.